

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 3
(IB)-326(PB)/2020

IN THE MATTER OF:

Mr. Rahul Kumar

Vs.

M/s. SAR Aviation Services Pvt Ltd.

... Applicant/Petitioner

... Respondent

Order Under Section 7 of IBC, 2016

Order delivered on 28.01.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

MS. SUMITA PURKAYASTHA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : -
For the Respondent : -

ORDER

List on 13.02.2020.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)